

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

227. C.P.(CAA)/202(MB)2023 C.A.(CAA)/63(MB)2023

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **08.09.2023**.

NAME OF THE PARTIES: Spak Orgochem (India) Private Limited

SECTION : 230 -232 of the Companies Act 2013

Presence:

Mr. Ajit Singh Tawar, Counsel for the petitioner

Mr. Gaurav Jaiswal, Counsel for the RD

ORDER

The counsel for the Petitioner has agreed to share the shareholding pattern with the RD with respect to the issue having been raised by the RD for filing BEN-2 Form. Let the needful be done before the next date.

The matter is adjourned to 15.09.2023.

Sd/-
MADHU SINHA
Member(Technical)

/P/

Sd/-
REETA KOHLI
Member(Judicial)